

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/131(CHE)/2023
NAME OF THE PETITIONER(S) : T Vaipur Mani
NAME OF THE RESPONDENT(S) : The Purasawalkam DhanaVardhanaswastha
Nidhi Ltd
UNDER SECTION : Sec 45Q of RBI Act, 1934

ORDER

Present: None for the Petitioner.

Respondent ex-parte.

List the petition for hearing on **27.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs